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(ख) इस परियोजना पर कब से कार्य आरम्भ हो रहा है और केन्द्रीय सरकार द्वारा इस सम्बन्ध में किस प्रकार की सहायता प्रदान की जा रही है ?

BABGI DM PROJECT (M.P.)

- 634. PT. B HAWANIPRASAD TI-WARY: Will he Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the Government of India has given approval to the Government of IN adhya Pradesh for the implementation of the Bargi Dam Project; and
- (b) by whit time the work on it will start and the nature of the assist, ance being pi ovided by the Central Government i l this regard?

सिचाई तथा विद्युत् संत्रालय में उपमंत्री (प्रोफेसर सिद्धेक्दर प्रसाद): (क) श्रीर (ख) तमंदा जल विवाद न्यायाधिकरण मध्य प्रदेश, गुजरात, महाराष्ट्र श्रीर राजस्थान के राज्यों के बीच नर्मदा के जल विवाद पर न्यायानिर्णय के लिये अन्तर्राज्यीय जल विवाद श्रधिनियम, 1956 के श्रधीन श्रन्त्वर, 1969 में स्थापित किया गया था। श्रतः जब तक न्यायाधिकरण इस नदी से सम्बन्धित जल विवाद पर विचार कर रहा है, तब तक नर्मदा वेसिन में परियोजनाओं की स्वीद्धांति देना उचित नहीं होगा।

f[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWEI (PROF. SIDDESHWAR PRASAD): a) and (b) The Narmada Water Disputes Tribunal was constituted ii October, 1969 under the Inter-State Water Disputes Act 1956 to adjudicat m the Water disputes on the Narmada between the States of Madhya Pra lesh, Gujarat, Maharah-tra and Raja;than. It may not therefore be appro iriate to give clearance to

†[] English translation.

projects in the Narmada basin while the water disputes in respect of the river are under consideration of the Tribunal.]

COIR EXPORT TRADE

- 635. DR. K. MATHEW KURIAN: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether the Government of India are aware of the difficulties experienced by the coir export trade resulting from the decision of the India-Pakistan—U.K.—Continental Conferences to enhance the freight rates on coir yarn; and
- (b) what steps Government propose to take to meet the situation and help the coir industry and trade?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) Yes, Sir

(b) Necessary Representations have been made to the Conferences through the All-India Shipper's Council and the Freight Investigation Bureau against the increase in freight and results are awaited.

SUPPLY OP WAGONS TO G.D.R.

636. DR. K. MATHEW KURIAN: SHRI BABUBHAI M. CHINAI:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether it is a fact that the Government of India have entered into negotiations with the German Democratic Republic for the sale of Indian freight wag.ons:
- (b) if the reply to part (a) above be in the affirmative, whether any agreement has already been reached in this regard; and if so, the details thereof; and
- (c) if the answer to part (b) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) The State Trading Corporation is negotiating supply of wagons with the German Democratic Republic.

(b) and (c) Negotiations are in progress.

EXPORTS AND IMPORTS

637. SHRI B. T. KEMPARAJ: KUMARI SHANTA VAS-HISHT:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the steps that are being taken by Government to streamline the export and import organisation of the Government of India;
- (b) whether there is any proposal under Government's consideration to give a boost to the foreign trade of the country during the latter half of the current year and if so, the details thereof; and
- (c) the percentage by which the exports of Indian goods have increased and the imports of foreign goods into India have decreased so far during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) The streamlining of the Import & Export Trade Control Organisation has been the subject of a Study Team

chaired by Late Shri H. C. Mathur, M. P.

In the main, the recommendations of the Study Team were as under: —

- (i) Introduction of an officer-oriented system of work in Policy, Appeals, and Enforcement/Vigilance Sections.
- (ii) Abolition of the posts of Controller of Imports & Exports to reduce the number of hierarchical levels.
- (iii) Provision of common servicing, cells for each Licensing Division in the regional offices for attending to the work of routine nature like typing, diary and despatch.

The above recommendations with slight modifications, in view of the changes in policy and procedure, have been implemented.

- (b) Government continually is efforts to boost the country's making The policies proposed to be exports. adopted for the future are outlined the Export Policy Resolution placed on the Table of the House on 30th July, 1970.
- (c) Both imports and exports have shown an upward trend during the first two months of the current finan cial year for which figures are avail able.

The Table below reflects the position:

(Value in lakhs of Rupees)

Period						Imports	Exports including re-exports	
April-May, 69 .			<u> </u>				251 · 10	235 · 60
April-May, 70.							270 · 22	247.00
Percentage increas over April-M	e or d	ecreas	se in .	April-	Мау,	70	+7.61	+4.84